THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM, AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 20th April, 2020

No.HC.V-77/2011/254/Estt(Pt.5)#### The following staff are hereby assigned duties for receiving and placing the matter of the e-mails received at the three e-mail i/ds i.e., **urgentcivil.ghc@gmail.com** (for civil cases), **urgentcriminal.ghc@gmail.com** (for criminal cases) and **urgentwrit.ghc@gmail.com** (for writ petitions & other matters) as per **clause 2.(h)** of the notification **dated 15th April, 2020,** before the appropriate authority, with immediate effect until further order(s) :

S. No.	Name & Designation
1.	Shri Lakshyadhar Borah, Senior Judicial Assistant
2.	Shri Anil Kr. Singha, Senior Judicial Assistant
3.	Shri Mrinal Malakar, Senior Judicial Assistant
4.	Shri Lalsang Limsong, Judicial Assistant
5.	Shri Hriday Ranjan Malakar, Judicial Assistant
6.	Smti Kabita Mahanta, Judicial Assistant

The In-charge of the Filing Section will ensure compliance of the above order.

By Order,

Sd/-

REGISTRAR (ESTT)

Memo No.HC.V-77/2011/254A/Estt(Pt.5)   **Dated: 20.04.2020**

Copy for information and necessary action to:-
1. The Registrar (Vigilance/Admn/Judl/Estt), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar _____, Gauhati High Court, Guwahati.
5. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
6. The Project Manager, Computer Section is directed upload the order in the website of the Gauhati High Court, Guwahati.
7. The Chief Security Officer, Gauhati High Court, Guwahati.
8. The AOJ (_____), Gauhati High Court, Guwahati.
10. The Systems Officer, Gauhati High Court, Guwahati.
11. The Court Officer-I/II, Gauhati High Court, Guwahati.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.
13. All Persons concerned.
14. The Order File.

REGISTRAR (ESTT)